

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1382
ANSWERED ON:04.03.2015
EXCHANGE OF LIST OF NUCLEAR INSTALLATIONS
Sundaram Shri P.R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Pakistan have recently exchanged the list of their nuclear installations under a bilateral agreement;
- (b) if so, the details thereof; and
- (c) the advantages to be derived by both the countries in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) For the twenty fourth consecutive year, India and Pakistan, on January 1, 2015, through diplomatic channels, simultaneously at New Delhi and Islamabad, exchanged lists of nuclear installations and facilities covered under the Agreement on the Prohibition of Attack against Nuclear installations and facilities between India and Pakistan.

The agreement was signed on December 31, 1988 and entered into force on 27 January 1991. Under the agreement, the two countries are to inform each other on January 1 of every calendar year of the nuclear installations and facilities to be covered under the Agreement. The Agreement is an important confidence-building measure between India and Pakistan.